

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 747 of 2005

Jabalpur, this the 15th day of September, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Vijay Kumar Singh, S/o. Shri
R.C. Singh, aged about 55 years,
R/o. House No. 51, Shiv Nagar,
Garha, Jabalpur.

.... Applicant

(By Advocate – Shri Rajneesh Gupta)

V e r s u s

1. Union of India, through Secretary,
Ministry of Defence, New Delhi.
2. Senior General Manager,
Gun Carriage Factory, Jabalpur.
3. Dy. General Manager, (Admn.)/
Vigilance Officer, Gun Carriage
Factory, Jabalpur.

.... Respondents

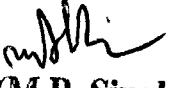
(By Advocate – None)

O R D E R (Oral)

By M.P. Singh, Vice Chairman –

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal if he still feels aggrieved and so advised.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

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